

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3180

ANSWERED ON:29.08.2013

PROJECTS IN UP AND BIHAR

Hazari Shri Maheshwar ;Upadhyay Seema;Vardhan Shri Harsh;Verma Smt. Usha

Will the Minister of RAILWAYS be pleased to state:

- (a) the details and the present status of railway projects announced for the States of Uttar Pradesh and Bihar in the Rail Budget 2013-14, project-wise:
- (b) the steps taken/being taken by the Railways to get requisite approval and start work thereon;
- (c) the details of financing module worked out by the Railways for the said projects; and
- (d) the time frame set for implementation/completion thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (d) : A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE UNSTARRED QUESTION NO. 3180 BY SHRI HARSH VARDHAN, SHRI MAHESHWAR HAZARI, SHRIMATI SEEMA UPADHYAY AND SHRIMATI USHA VERMA TO BE ANSWERED IN LOK SABHA ON 29.08.2013 REGARDING PROJECTS IN UP AND BIHAR.

(a): 5 new line projects falling partly/fully in the States of Uttar Pradesh and Bihar have been announced in Railway Budget 2013-14 subject to necessary approval and clearances. Details of these projects are as under:-

Name of new line project	Length in Km.	States covered	Anticipated cost (Rs. in crore)	Latest position
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Kapilvastu -Basti	91	Uttar Pradesh	643	Planning Commission has accorded conditional "in principle" approval.
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Anand Nagar -Ghugli	50	Uttar Pradesh	307	Planning Commission has accorded conditional "in principle" approval.
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Chola- Bulandshahr	16	Uttar Pradesh	59.35	Updating survey has been taken up.
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Faizabad -Lalganj	71	Uttar Pradesh	585	Planning Commission has not given "in principle" approval.
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Pirpainti -Jasidih	97	Bihar/ Jharkhand	916	Planning Commission has accorded conditional "in principle" approval.
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(b)&(c): The concerned State Governments have been requested to provide land free of cost for these projects and to share 50% of their costs of construction. State Government of Jharkhand has agreed to share 50% of the total cost of the Pirpainti- Jasidih new line project. No response has so far been received from the Government of Uttar Pradesh in respect of projects falling in Uttar Pradesh.

(d): Does not arise at this stage.